


NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAIUSAMY- MEMBER (TECHNICAL)



ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No. 225/241//HBD/2017
NAME OF THE COMPANY	Redson Consultancy Services Private Limited & (07) Others
NAME OF THE PETITIONER(S)	Kundala Srinivasa Rao & Others
NAME OF THE RESPONDENT(S)	Redson Consultancy Services Private Limited & (07) Others
UNDER SECTION	59,241,242

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Chidambaram	PCS	9849056652	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
SVS Chowdary	Adv	9866010703	
Naresh Kumar Sangam	Advocate for R1	900666072	

Heard Mr.S.Chidambaram, learned PCS for the Petitioner and Mr.Naresh Kumar Sangam, learned counsel for the Respondent No.1 and Mr.S.V.S.Chowdary, learned counsel for the Respondent Nos. 2 to 6 & 8.

Learned counsel for the respondents requesting ^{ed} time to file reply ^{we} and direct all the parties in ~~their case~~ to complete their pleadings, filing reply, rejoinder, etc., well before the next date of hearing. Post the case on 06.12.2017 for final hearing.


Member (Technical)


Member (Judicial)